

15

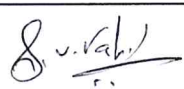
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.03.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 47/2018 in CP(IB)172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SATYANARAYAN PRASAD	Sr. Adv.		
S.V. VANSHI KRISHNA	Adv	svkassociates@gmail.com 8919448958	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Sriharsha Reddy	Adv	9246297760	
K.V. Raman Appearing for V. Santhosh	Advocate	9963101012	

**ORDER**

Heard Mr.Satyanarayan Prasad, Sr. Learned Counsel for the Petitioner along with Mr.S.V.Vanshi Krishna, Learned Counsel for the Petitioner and Mr.P.Sriharsha Reddy, along with Mr. K.V.Raman , for Mr.V.Santhosh, Learned Counsel for Respondent . Case is posted to 8.03.2018.



**Member (Judl)**